

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

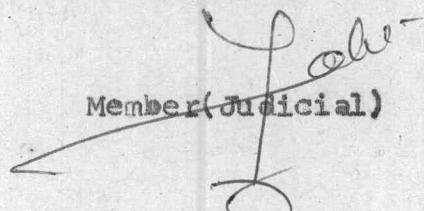
ORDER DATED: 13/07/2004.

The order of this Tribunal rendered in O.A.No.571/1999 dated 8th August, 2000 filed by Hemanta Kumar Behera and pursuant to the said order the termination notice dated 1.3.2002 under Annexure-4 having been quashed by the Hon'ble High Court of Orissa filed by the present applicant in OJC No.3020 of 2002 dated 19.02.2003, learned Counsel for the Applicant by filing a memo dated 12th May, 2004 does not want to press this Original Application any more.

In the said premises, this Original Application No. 109/2002 is disposed of for not being pressed. No costs.



Vice-Chairman



Member (Judicial)